



V. VENKATA PRASAD,
REGISTRAR (VIGILANCE).

HYDERABAD,
DT:04.10.2016.

ROC.NO.2426/2016-B.SPL.

Sir/Madam,

SUB: CIVIL JUDGE (SENIOR DIVISION) - Filling up of 26 vacancies in the cadre of Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) for the year 2016 - Five Judgments in contested civil cases and five judgments in contested criminal cases, if the officer dealt both civil and criminal cases, *during the period of current year* - Called for - Regarding.

REF: 1. High Court's Notification No.352-B.Spl., dated 31.03.2016.
2. High Court's Proc. Roc.No.2426/2016-B.Spl., dated 29.09.2016.

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I am to state that the High Court notified 26 vacancies in the cadre Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) for the year 2016 in the High Court's Notification 1st cited, and the list of eligible officers was placed in the High Court's Official Website in the reference 2nd cited.

As directed, the eligible officers in the list are requested to send attested copies of five Civil judgments and 5 Criminal Judgments delivered by the officer during the year 2016, if the officer is dealing with Civil and Criminal branches. In case the eligible officer in the list has been dealing with either of those branches exclusively, during the year 2016, the officer shall have to submit attested copies of 5 judgments of such branch.

The copy of judgments must reach the High Court on or before 22.10.2016 without out fail either by way of speed post or any other mode.

- Note:** 1. The copies of the judgments should be clear, easily readable and duly attested by the officer.
2. The copy must be true replica of the original judgment, and
3. The copy must either be a Photo Copy or a Typed One. It should be made on white paper or judgment paper but not on manifold paper.

Yours sincerely,



REGISTRAR (VIGILANCE),

To

SARVASRI

SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	Kum. K.Syamala Devi, Prl. Junior Civil Judge, Bheemunipatnam, Visakhapatnam District.
2.	C.V.S.Sai Bhupathi, I Addl. Rent Controller, City Small Causes Court, Hyderabad
3.	S.Krishnan Kutty, Prl. Junior Civil Judge, Chittoor.
4.	L.Thejovathi, Prl. Junior Civil Judge, Nuzvid, Krishna District.
5.	Smt. M.Meena Devi, I Addl. Junior Civil Judge, Guntur.
6.	M.Hari Narayana, III Metropolitan Magistrate, Visakhapatnam.
7.	J.Jeevan Kumar, Prl. Junior Civil Judge, Parkal, Warangal District.
8.	P.Sivaram Prasad, III Addl. Junior Civil Judge, Kakinada, East Godavari District.
9.	M.Ramakrishnam Raju, Junior Civil Judge, Vuyyur, Krishna District.

10.	Smt. A.Naga Sailaja, Prl. Junior Civil Judge, Palakole, West Godavari District.
11.	V.Satyanarayana, Special Judicial Magistrate of First Class, Excise Court, Nalgonda.
12.	Y.Bennayya Naidu, Prl. Junior Civil Judge, Alamuru, East Godavari District
13.	Smt. Mallipeddi Sobha Rani, II Addl. Junior Civil Judge (Juvenile Court), Nellore.
14.	P.Goverdhan, Special Judicial Magistrate of First Class, Excise Court, Guntur.
15.	Smt. Sunkara Sridevi, Prl. Junior Civil Judge, Bhimavaram, West Godavari District.
16.	Smt.V.Saradha Devi, Prl. Junior Civil Judge, Warangal.
17.	Smt. P.J. Sudha, Judicial Magistrate of First Class, Special Mobile Court, Guntur.
18.	Smt. J.Maithreyi, Junior Civil Judge, Maheswaram, Rangareddy District.
19.	Y.Jaya Prasad, Junior Civil Judge, Yellandu, Khammam District.
20.	K.Srinivasa Rao, I Addl. Junior Civil Judge, Nuzvid, Krishna District.
21.	Miss. Kampalle Sailaja, Prl. Junior Civil Judge, Kadapa.
22.	Smt. K.Padmini, I Addl. Junior Civil Judge (Juvenile Court), Kurnool.
23.	T.Narsi Reddy, Prl. Junior Civil Judge, Jangaon, Warangal District.
24.	Smt. Shoukath Jahan Siddique, Junior Civil Judge, Narsapur, Medak District.
25.	Smt. M.Bhavani, Junior Civil Judge, Vayalpadu, Chittoor District.
26.	Smt. Y.Padma, Junior Civil Judge, Jadcherla, Mahabubnagar District
27.	S.Damodara Rao, Prl. Junior Civil Judge, Tiruvur, Krishna District
28.	R.Raghunath Reddy, VI Addl. Junior Civil Judge, Warangal.
29.	G.Shanmukha Rao, II Addl. Junior Civil Judge, Bhimavaram, West Godavari District.
30.	Smt. K.Nagamani, I Addl. Junior Civil Judge, Srikakulam.
31.	Smt. S.Sujatha, Junior Civil Judge, Piduguralla, Guntur District.

32.	SMT. M.Shyam Sri, Prl. Junior Civil Judge, L.B.Nagar, Rangareddy District.
33.	Smt. K.Aruna Kumari, Prl. Junior Civil Judge, Gudiwada, Krishna District
34.	N.Srinivasa Rao, II Addl. Junior Civil Judge, Tadepalligudem, West Godavari District.
35.	Smt. N.Padmavathi, Prl. Junior Civil Judge, Sriakakulam.
36.	T.Rama Chandrudu, Prl. Junior Civil Judge, Kurnool.
37.	Smt. D.Madhavi Krishna, I Addl. Junior Civil Judge (Juvenile Court), Khammam.
38.	G.Chandra Mouleswari, I Addl. Junior Civil Judge, Machilipatnam, Krishna District.
39.	Smt. K.Neelima, III Addl. Junior Civil Judge (Juvenile Court), Rajahmundry, East Godavari District.
40.	Yeedu Srinivasa Rao, Special Judicial Magistrate of First Class, Excise Court, Srikakulam
41.	Smt. T.Haritha, Prl. Junior Civil Judge, Sullurpet, SPSR Nellore District.
42.	P.Bala Venkata Koteswara Rao, Prl. Junior Civil Judge, Jaggaiahpet, Krishna District.
43.	B.Sadhu Babu, Junior Civil Judge, Gajuwaka, Visakhapatnam District.
44.	Smt. K.Maruthi Devi, VI Assistant Judge, City Civil Court, Hyderabad
45.	G.Deena Babu, I Addl. Junior Civil Judge, Bhimavaram, West Godavari District
46.	D.Seshayya, Prl. Junior Civil Judge, Tanuku, West Godavari District.
47.	G.Ravinder, V Assistant Judge, City Civil Court, Hyderabad District.
48.	Smt. P.Annie Rose Christian, Junior Civil Judge, Kothavalasa, Vizianagaram District
49.	Miss. S.Saritha, I Addl. Junior Civil Judge (Juvenile Court), Nizamabad.
50.	S.Ravi Kumar, Junior Civil Judge, Razole, East Godavari District
51.	Smt. G.Rajeswari, V Addl. Junior Civil Judge, Rajahmundry, East Godavari District
52.	Smt. D.Satyavathi, Prl. Junior Civil Judge, Nidadavolu, West Godavari District.

53.	Smt. M.Shubha Vani, Prl. Junior Civil Judge, Markapur, Prakasasm District.
54.	M. Srinivasulu Naik, Junior Civil Judge, Jammalamadugu, Kadapa District
55.	P.Pradeep Naik, I Addl. Junior Civil Judge, Godavarikhani, Karimnagar District.
56.	Ms. B.Krishnaveni, Prl. Junior Civil Judge, Gurazala, Guntur District.
57.	Smt. M.Vani, Junior Civil Judge, Atmakukr, Mahabubnagar District.
58.	Miss N.Srividya, I Addl. Junior Civil Judge, Tanuku, West Godavari District.
59.	K.P.Balaji, II Addl. Junior Civil Judge, Rajahmundry, East Godavari District
60.	D.Balakrishnaiah, Prl. Junior Civil Judge, Kovur, Nellore District.
61.	Smt. A.Neeraja, III Addl. Junior Civil Judge, Medchal, Rangareddy District
62.	Miss K.Jayanthi, Prl. Junior Civil Judge, Mahabubabad, Warangal District.
63.	K.Ratna Kumar, Prl. Junior Civil Judge, Amalapuram, East Godavari District.
64.	Smt.N.Saraswathi, Junior Civil Judge, Narasannapet, Srikakulam District.
65.	Vinod Kumar, Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, Krishna District.
66.	K.Nagaraja Rao, IV Addl. Rent Controller, City Small Causes Court, Hyderabad
67.	D.Venkatesh, Prl. Junior Civil Judge, Medak.
68.	Syed Kaleemulla, Junior Civil Judge, Tadipatri, Anantapur District
69.	Miss B.Sridevi, II Metropolitan Magistrate (Juvenile Court), Cyberabad at L.B.Nagar, Rangareddy District.
70.	Smt.Velupula Bhavani, I Metropolitan Magistrate for Trail of cases under M.V.Act, Mobile Court, Vijayawada, Krishna District.
71.	V.Subba Reddy, Special Judicial Magistrate of First Class for Railways, Guntakal, Anantapur District.
72.	Smt. Harisha, Addl. Junior Civil Judge (Juvenile Court), Sangareddy, Medak District.

73.	Y.Nagaraja, Junior Civil Judge, Kalyandurg, Anantapur District
74.	Kumar Vivek, Judicial Magistrate of First Class, Special Mobile Court, Ongole, Prakasam District.
75.	Smt M.Padmaja, Junior Civil Judge, Nidamanur, Nalgonda District
76.	Smt. Bommathula Shobha Kumari, III Addl. Junior Civil Judge, Guntur.
77.	Ch.Vivek Anand Srinivas, Junior Civil Judge, Palakonda, Srikakulam District.
78.	N.Santhosh Kumar, Junior Civil Judge, Gajwel, Medak District.